



SUPREME COURT OF INDIA

Re: Transfer of Mr Justice M S Ramachandra Rao, Chief Justice, High Court of Himachal Pradesh [PHC: Telangana]

Mr Justice M S Ramachandra Rao is serving as the Chief Justice of the High Court of Himachal Pradesh since 30 May 2023. He was appointed as a Judge of the High Court of Andhra Pradesh on 29 June 2012. On the bifurcation of the State of Andhra Pradesh he opted for Telangana as his parent High Court. He is a senior Judge, placed at Sl No 26 in the All India Seniority list of High Court Judges, including Chief Justices.

A vacancy in the office of Chief Justice in the High Court of Jharkhand would arise on the retirement of Dr Justice Bidyut Ranjan Sarangi on 19 July 2024.



Considering the seniority of Mr Justice M S Ramachandra Rao and the exigencies of the administration of justice, the Collegium considers it appropriate in the public interest to recommend his transfer as Chief Justice of the High Court of Jharkhand consequent upon retirement of Dr. Justice Bidyut Ranjan Sarangi. The Collegium recommends accordingly.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

(Hrishikesh Roy), J

11 July 2024.